

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

CP(IB)-2297(MB)/2018

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.02.2019**

NAME OF THE PARTIES:

Sikkim Ferro Alloys Ltd.

v/s.

Krosslink Infrastructure Ltd.

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

ORDER

1. Both sides are present.
2. By order of the Bench, owing to paucity of time, matter is adjourned to **11.04.2019**.

Sd/-

**M.K. SHRAWAT
Member (Judicial)**

18.02.2019
Pvs=